

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.336**

TO BE ANSWERED ON THE 01ST DECEMBER, 2015/ AGRAHAYANA 10, 1937 (SAKA)

DRUG TRAFFICKING

†336. SHRI TAMRADHWAJ SAHU:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether incidents of drugs trafficking in connivance with Inter Services Intelligence (ISI) of Pakistan, Maoist and Extremist Groups in the North-East have been reported;

(b) if so, the details thereof and the total number of such cases reported during each of the last three years and the current year State-wise; and

(c) the action taken by the Government to check such cases in future?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)**

(a) & (b): During investigation of cases reported to NCB by various Drug Law Enforcement Agencies no case has been reported where involvement of Inter Services Intelligences (ISI) of Pakistan, Maoist and Extremist Groups in the North -East has been established.

(c) The steps being taken to curb the narcotics business in the country are:

1. Supply Reduction Measures:

(a) Coordination and sharing of intelligence with various law enforcement agencies of Centre like Border Security Force, Central Reserve Police Force, Directorate of Revenue Intelligence, Central Excise and Customs and of state agencies like Police and State Excise.

(b) Training programmes are being regularly conducted for law enforcement officials for upgrading their skills to combat drug menace.

(c) Sharing of real time information and coordination operation with Nodal agencies of neighbouring countries.

(d) Border Security Force, Sashastra Seema Bal and Coast Guards have been empowered under the Narcotic Drugs & Psychotropic Substances (NDPS) Act for making interdiction of narcotic drugs.

(e) Financial assistance is being provided to eligible States for strengthening their anti-narcotics units.

(f) Monetary rewards for information leading to seizures of Narcotic drugs to informers and officers are being provided.

(g) NCB co-ordinates and shares inputs with various Drug Law Enforcement agencies and Intelligence Agencies on platforms like Multi Agency Co-ordination (MAC), State Multi Agency Co-ordination (SMAC) and Lead Intelligence Agency (LIA).

(h) NCB also provides satellite images of areas under illegal cultivation of cannabis and poppy to state agencies through the Zonal office of NCB for effective destruction.

2. NCB assess and analyse existing and emerging challenges, trends and operational capabilities to make appropriate interventions and advise the Central Government.

3. International coordination Measures:

(a) India has signed Memorandum of Understanding (MOU) on drug related matter with 11 countries and Bilateral Agreements with 23 countries.

(b) DG level talks are held regularly with Pakistan, Sri Lanka, Bangladesh, Myanmar and Afghanistan.

(c) Ministerial and Secretary level talks are held with neighbouring countries.
